14.52 hrs.

AMRITSAR OIL WORKS (ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL*

THE MINISTER OF STATE OF THE MINISTRIES OF CIVIL AVIA-TION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): I beg to move for leave to introduce a Bill to provide for the acquisition and transfe. of the right, title and interest of the undertakings of the Amritsar Sugar Mills Company in relation to the Amritsar Oil Works with a view to sustaining and strengthening the nucleus of public owned or controlled units required for ensuring supply of wholesome vanaspati and refined edible oils to the public at reasonable prices and thereby to give effect to the policy of the State towards securing the principles specified in clauses (b) and (c) of article 39 of the Constitution

MR CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the acquisition and transfer of the right, tit'e and interest of the undertakings of the Amritsar Sugar Mills Company in relation to the Amritsar Oil Works with a view to sustaining and strengthening the nucleus of public owned or contro'led units required for ensuring supply of wholesome vanaspati and refined edible oils to the public at reasonable prices and thereby to give effect to the policy of the State towards securing the principles specified in clauses (b) and (c) of article 39 of the Constitution."

The motion was adopted.

SHRI BHAGWAT JHA AZAD: I introduce† the Bill.

14.54 hrs.

MATTERS UNDER RULE 377

(I) REPORTED PLIGHAT OF VILLAGES DUE TO COUSRE OF OLD ROAD BY VABA-NASI CANTT. ARMY AUTHORITIES.

श्री राजनाथ सीनकर श्रीस्त्री (सदपुर)ः माननीय सभापति महोदय, मैं श्रापके माध्यम से वाराणसी छावनी के सैनिक श्रिकारियों की श्रदूरदक्षिता की श्रोर ले जाना चाहता हूं।

कुछ वर्ष पहले इसी सैनिक सीमा से सटे लहरतारा नामक स्थान में रामलीला हो रही थी एक साधारण मी वात पर यहां के सैनिक एक बड़ा झंड बनाकर रामलीला में घुस गये । श्रादमी, बच्चों ग्रीर बूढ़ों को बुरी तरह पीटा । ग्रीरतों की अपमानित किया । सैनिक सीमा से सटे पहलु का पूरा, कुम्हारा पूरा, फूल-वरिया, इमलियाघाट, सरैया नामक कई नागरिक क्षेत्र हैं। इन क्षेत्रों में ग्राने जाने के लिए सैकडों वर्षों से मिलिटरी के बीच से रास्ते हैं । हजारों लो। बराबर म्राते जाते हैं ? विगत दो तीन वर्षों से मिलिटरी प्रधिकारियों, सैनिकों का व्यवहार नागरिक ग्रागन्तुकों के प्रति सहयोगपूर्ण नहीं रहा है । लोगों को अकारण पीटा जाता है । भगभोत किया जाता हैं। एक बार एक ग्रागन्तूक ने सडक के किनारे पड़े हुए कूड़े केपास पेशाब कर दिया । उसे तव तक पीटा गया, जब तक कि वह पेशाब से भीगी हुई पूरी मिट्टी को भ्रपनी चादर में उठाकर वांध नहीं लिया । एक भूतपूर्व मंत्री को भो रोका गया ग्रौर स्थिति जिलाधिकारी द्वारा संभाली गई।

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